(ii) have a properly constituted Managing/Governing body with its powers and duties clearly defined in its Constitution;

(iii) be in a position to secure the involvement, on a voluntary basis, of knowledgeable persons for furtherance of its programmes;

(iv) not be run for the benefit of an individual or body of individuals;

(v) not discriminate against any person or group of persons on the ground of sex, religion, caste or creed;

(vi)be secular and democratic in character, and should do nothing which may incite communal dishar- mony;

(vii) not directly function for the furtherance of the interest of any political party;

(viii) not proselytise;

(ix) eschew violence; and

(x) not have been set up by State Government/UT Admn. including State Social Welfare Advisory Board, Municipalities. Panchayat Raj institutions Government Cor-por atioas/Gomnjittees:

(c) Under the Scheme of Assistance to Voluntary Agencies in Adult Education 174 Voluntary Agencies have been sanctioned grants during 1992-93. State-wise details are given below;

SI. No.	No. of VAs			
1.	Angihra Pradesh			10
2.	Assam .			3
3.	Bihar			13
4.	Gujarat .		• •	17
5.	Haryana .			1
6.	Himachal Prades	h.		1
7,	Karnataka		,	8

···-					
1	2				3
	• • • • •		• • • •	·	
8.	Kerala .	•		•	3
<u>9.</u>	Madhya Prade	sh	•	•	6
10,	Maharashtra		•	• •	12
п.	Orissa .		•		9
12.	Punjab .			• ·	2
13.	Rajasthan				12
14.	Tamil Nadu	•	•		21
15.	Uttar Pradesh	I			43
16.	West Bengal	÷.,			7
17,	Delhi .				6
	TO AL .	•			174

Promotion of Swimming events

585. SHRI V. HANUMANTHA RAO; Win.the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether (here is any programme to encourage the construction and maintenance of Olympic Standard Swimming Pools all over the country;

(b) if so, what are the details thereof; and

(c) if not, the steps being taken to promote swimming events in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPART. MENT OF YOUTH AFFAIRS AMD SPORTS) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI MUKUL WASNIK): (a) Under the Department's Scheme of 'Grants for Creation of Sports Infrastructure', Central assistance is available in acepsdanoe with the approved pattern for conatrueion of Olympic standard Swimming Pools.

(b) A. maximum Central assistance of Rs. 43.00 lakhs may be provided to the State Government local statutory bodies and registered voluntary organisations active in the field of sports, games and physical culture for construction of 8-Lane Swimming Pool of the size of 50x21 metres, with or with, out diving facilities and complete with Alteration plant. The assistance will be limited to 50 per cent of the estimated cost. For hilly and tribal areas such assistance may be upto 75 percent of the estimated cost subject to a ceiling of Rs. 63.75 lakhs.

(c) Does not arise.

Progress of literacy Campaign

586. SHRIMATI KAMLA SINHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether it is a fact that the pro gress of literacy campaign is far from satisfactory in Hindi belt because of the shortage of dedicated voluntary organisations;

(b) if"so, other reasons therefor; and

(c) what steps Government have taken in this regard to make the campaign successful?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA); (a) and (b) Total Literacy Campaigns (TLCs) are being implemented in 52 Districts of Hindi speaking States Bihar, Haryana, Himachal Pradesh, Madhya Pradesh, Rajasthan, Uttar Pradesh and Union Territories of Chandigarh and Delhi'. 28 TLC projects by Voluntary Agencies (VAs) in Bihar, Madhya Pradesh, Rajasthan. Uttar Pradegh and Delhi are under implementation,

(c) State Governments have been requested to expedite the recommen dations of TLC proposals of Volun tary Agencies under the Central Scheme of Assistance to Voluntary Agen cies in Adult Education. Be sides, State Governments have been requested to recommend proposals of Total Literacy Campaigns under Zilla Shaksharata Smitis. Following steps have been taken to ensure Successful implementation of Total Literacy campaigns: —

- Regular monitoring through visits of projects by National Literacy Mission (NLM) Officials as well as receipt of periodic prescribed pro gress reports.
- —* Visits to the TLC Districts by Literacy Consultants identified by NLM to suggest corrective measures wherever necessary. Emphasis on involvement of th community to make the implementation more effective.
- -- Organisation of regular workshops of Collectors to sensitize them to make the campaign more effective.
- Involvement of VAs by organisa tion of workshops for them, for participation in the programme for effective implementation of the projects.

Travel assistance to Chess Team

587. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVEVLOPMENT be pleased to state:

(a) whether it is a fact that Rs. 40 crores has been provided for sports in the 8th Five Year Plan;

(b) whether this amount is meant for development of all sports of Government have shortlisted some sports: